

**In the National Company Law Tribunal
Bengaluru, Special Bench**

C.P. (IB)/58(BEN)2020

Court No. 1

Item No. 105

IBC Under Sec 9

In the matter of:

M/S ZEST TRADE LLP

.....Petitioner

V/s

M/S VAATIKA SPICES LTD.

.....Respondent

Order delivered on ..01/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI VIGNESH K.M.

For Respondent(s):

NONE

Order

Heard Shri Vignesh K.M., learned Counsel for the Petitioner. None appears for the Respondent.

Learned Counsel for the Petitioner states that the Senior Counsel is unable to attend on account of illness and thus seeks time.

Post the case on **19.04.2021**.

Member (T)

Member (J)

Krishna

*Recd copy from
Krishna*
Verified
16/07
Court Officer